

ऐसे कितने केन्द्र खोले जाएंगे तथा स्वास्थ्य की देखभाल एवं चिकित्सा संबंधी कौन-कौन सी सुविधाएँ प्रदान की जाएंगी?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री ए० आर० अंतुले): (क) हरियाणा में प्राथमिक स्वास्थ्य केन्द्रों और उप केन्द्रों की स्थापना और रख-रखाव राज्य सरकार द्वारा किया जाता है।

(ख) हरियाणा में 31.3.95 की स्थिति के अनुसार 397 प्राथमिक स्वास्थ्य केन्द्र और 2299 उप केन्द्र कार्य कर रहे हैं। 1994-95 के दौरान हरियाणा सरकार द्वारा 3 प्राथमिक स्वास्थ्य केन्द्र खोले गए हैं और कोई उप केन्द्र नहीं खोला गया है। हरियाणा में औसतन प्रत्येक प्राथमिक स्वास्थ्य केन्द्र ग्रामीण क्षेत्रों में लगभग 31256 लोगों की जरूरतों को पूरा करता है और एक उप केन्द्र ग्रामीण क्षेत्रों में 5397 लोगों की जरूरतों को पूरा करता है।

(ग) योजना आयोग ने आठवीं योजना अवधि के दौरान हरियाणा में नए प्राथमिक स्वास्थ्य केन्द्र और उप केन्द्र खोलने के लिए कोई लक्ष्य निर्धारित नहीं किए हैं।

ये केन्द्र मातृ एवं शिशु स्वास्थ्य सेवाओं सहित उपचारक, निवारक और उन्नयक सेवाएँ और परिवार कल्याण सुविधाएँ प्रदान करते हैं।

Project on hyperplane

*311. SHRI SUSHILKUMAR
SAMBHAJIRAO
SHINDE:
SHRIMATI VEENA
VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether India's Defence Science Research Organisation has been working on a hyperplane capable of putting into a low earth orbit a 15 tonne payload which would be capable of a 100 takeoffs and landings;

(b) if so, the main features of this technological contrivance; and

(c) the details of the project, phase-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Defence Research & Development Organisation has carried out only a conceptual study on such hyperplane.

(b) The main features include:—

(i) onboard inflight liquid oxygen generating plant;

(ii) high performance, reusable combined cycle engine capable of functioning from take off upto speeds six to eight times that of sound.

(c) Does not arise, as no project has been undertaken.

Liaison Office of Bharat Wagon and Engineering Co.

*312. SHRI MOOLCHAND MEENA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Bharat Wagon and Engineering, Company Limited, which is a loss-making enterprise, has a liaison office in Delhi;

(b) whether the said liaison officer is incurring heavy expenditure on salaries, rent, conveyance, entertainment etc. despite the company's low turn-over and huge losses;

(c) the details of expenditure incurred by the said Liaison Officer under various heads of expenditure and duties performed by the members of the staff of that office; and

(d) whether Government are contemplating corrective measures to reduce unproductive and lavish expenditure on this account and if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN):

(a) Bharat Wagon and Engineering Company Limited has a Liaison Office in Delhi.

(b) The expenditure of Delhi Liaison Office of Bharat Wagon & Engineering Company is as under:—

	(Rs. in Lakhs)	
	93-94	94-95
Salary and related expenses	5.88	6.23
Rent	7.52	7.52
Conveyance	0.30	0.30
Entertainment	Nil	Nil

(c) The duties performed by the staff of Delhi Office of Bharat Wagon & Engineering Company are generally to liaise and follow up with the administrative Ministry, Railway Board, Wagon India Limited (WIL) and other Government Departments in connection with the work of the Company. Delhi Liaison Office of BWEL interacts with Deptt. of Heavy Industry on behalf of the Holding Company also i.e. BBUNL. The details of expenditure under various heads viz. repair and maintenance, printing and stationery, sales promotion and advertisement, electricity, travelling, telephone and postage is as under:—

	(Rs. in Lakhs)
1993-94	3.68
1994-95	3.01

(d) The expenses of the Delhi Liaison Office except on salary and wages have not shown any significant increase.

Escape of Mast GUL

*313. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Mast Gul, a militant involved in the torching of Charar-e-Sharief, has crossed over to the other side of Line of Control in Jammu and Kashmir as reported in the Hindustan Times dated 31st July, 1995;

(b) whether any efforts were made to check his movement and whereabouts in

the State before his cross-over to the Line of Control;

(c) if not, the reasons therefor; and

(d) what is the total estimated number of mercenary outfits or individuals active in Kashmir Valley and in the other parts of the State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI):

(a) According to available reports Mast Gul managed to sneak across the Line of Control into Pakistan alongwith some of his associates sometime in the 2nd week of July 1995.

(b) and (c) Efforts were made by the various agencies to apprehend him including searches/raids based on information gathered from time to time, but he could not be apprehended.

(d) It is not possible to give the precise number of foreign mercenaries operating in the Valley or in the State. There are a number of militant outfits which have foreign mercenaries in their ranks which mainly include the Harkat-ul-Ansar, Hizb-ul-Mujahideen, Lashkar-e-Toiba, Al-Burq, Tahreek-ul-Mujahideen, etc. Till July 31, 1995, as many as 79 foreign nationals/mercenaries have been arrested and 295 killed in the State.

सरकारी क्षेत्र के द्वारा आर्बटन का पूरा उपयोग न किया जाना

*314 श्री राम जेटमलानी:

श्रीमती सुषमा स्वाराज:

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी क्षेत्र के औद्योगिक संस्थानों द्वारा, आठवीं पंचवर्षीय योजना के प्रथम तीन वर्षों के दौरान वार्षिक बजट के अन्तर्गत परियोजनाओं के लिए आर्बटन राशि का पूर्ण उपयोग नहीं किया जा सका है;

(ख) यदि हां, तो उपरोक्त वर्षों में प्रत्येक वर्ष कितनी-कितनी राशि आर्बटन की गयी थी;

(ग) आर्बटन राशि में से कितनी-कितनी राशि वास्तव में व्यय की गई; और